

(9)

contd.

Respondents to file the reply on 7.2.1989 before the Tribunal. The case be fixed on that day for reply before the Tribunal.

(M. B. Mujumdar)
M(J)

7.2.1989

None present for the applicant.
Mr. J. D. Desai (for Mr. M. I. Sethna)
for the respondents.

Respondents have filed their reply. Respondents to serve a copy of the reply on the applicant.

Misc. Petition No. 702/88 is disposed of, because as already pointed out in the order dt. 6.1.89 the case is regarding transfer, there is no stay of the transfer and it is not possible to keep the case for final hearing in view of the other work.

The case be kept on Sine-die list.

(M. B. MUJUMDAR)
M(J)